

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2433 TO BE ANSWERED ON: 13.02.2026

Fertilizer Subsidy Regime

2433. DR. SHASHI THAROOR:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has reviewed the sustainability of the fertilizer subsidy regime in view of the continued increase in subsidy outgo, including the recent enhancement of nutrient based subsidies for phosphorus and sulphur fertilizers for the rabi season 2025-26, if so, the details thereof; and
- (b) whether the Government has examined proposals to improve subsidy targeting, including reports on linking fertilizer subsidies to land holdings or other eligibility criteria in order to reduce fiscal burden and diversion, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): Urea is covered under Urea Subsidy Scheme and Phosphatic & Potassic (P&K) fertilizers are covered under Nutrient Based Subsidy (NBS) Scheme. Both schemes are Central Sector Schemes of the Ministry of Chemicals & Fertilizers, and are provided full Budgetary support.

To align the public funded schemes with the financial resource cycle of Central and State Governments, the Urea Subsidy scheme and NBS Scheme have been made co-terminus with the Finance Commission and taken up for evaluation by NITI Aayog.

(b): Under DBT in fertilizers, the sale of subsidized fertilizers to the farmer is made to the farmer on the basis of Aadhaar based authentication via Point of Sale (PoS)

devices installed at each retail shop. The subsidy is paid to the fertilizers companies on the basis of DBT sale captured in digital application called Integrated Fertilizers Management System (iFMS), in form of weekly DBT bills. Accordingly, all farmers are being supplied fertilizers at the subsidized rates.

Further, in the State of Haryana, to make targeted delivery of subsidized fertilizers more effective, reduce fiscal burden and diversion, the Government of India has integrated Meri Fasal Mera Byora (MFMB) portal of the Government of Haryana with the Integrated Fertilizers Management System (iFMS) of Government of India with effect from 08.10.2025 to enable transparent and real-time fertilizer delivery to identified farmers.
